## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-532(PB)/2017

IN THE MATTER OF:		
Punjab National Bank	Petitioner	
v.		

Haridwar Iron & Ispat Rolling Ltd. .....Respondent

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 23.01.2018

## Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Sh. S.K. Mohapatra, Hon'ble Member (T)

For the Applicant / Petitioner: Ms. Bindu Das, Advocate

For the Respondent

## ORDER

Learned Counsel for the petitioner undertakes to file affidavit of service within two days.

List the matter on 29th January, 2018.

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

Sd1-

(S.K. MOHAPATRA) MEMBER(TECHNICAL)

23.01.2018 V.Sethi